

OFFICE OF THE CITY CIVIL COURT, CALCUTTA

2 & 3, Kiran Sankar Roy Road, Kolkata- 700001.

Order No. 182

Dated 14/06/2018

In view of Notification No. 2213- G dt. 14/06/2018 of the Hon'ble High Court at Calcutta, 16/06/2018 (Saturday) be observed as Holiday on account of 'Id-Ul-Fitr' in the Judgeship of City Civil Court at Calcutta with Sectional holiday for the Muslim employees in case the festival falls on any other working day.

Office is to take a note.

Inform.

Sd/-  
(Sudip Niyogi)  
Chief Judge,  
City Civil Court,  
Calcutta

Memo No. 2072 (9)-C

Dated 14/06/2018

Copy to:

1. All the Ld. Judges of this Judgeship.
2. Ld. Judge, Spl. Court, E.C. Act & Electricity Act, Bichar Bhawan, Calcutta.
3. Secretary, Calcutta City Courts Bar Association, Calcutta.
4. Secretary, Presidency Small Causes Court Bar Association, Calcutta.
5. Sub- Asstt. Engineer, PWD(Electrical), City Civil Court Unit, Calcutta.
6. Court Inspector, City Civil Court, Calcutta.
7. Medical Officer, Outdoor Dispensary, City Civil Court, Calcutta.
8. Office Suptd., City Civil Court, Calcutta .... with a direction to hang a copy of this order in the office Notice Board and also visible corners of this Court building for wide circulation.
9. System Officer, City Civil Court, Calcutta .... with a direction to upload this order in the official website of this Judgeship for wide circulation.

(Anan Chattopadhyay)  
Registrar,  
City Civil Court,  
Calcutta